## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONED (C)

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Sankanayan-Cr. fr R1 RV 2. C. Mmati lanimum fr Psq, 10, 11, 12

ORDER

Counsel for both the parties present. This matter is posted today for final submissions of the parties. However, before initiation of final submissions, it has been submitted by both the parties that they may take a chance for settlement between the parties as the company is closely held. At request, time is enlarged. Put up on 10.8.2017 at 10.30. A.M.

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(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial) 2